

(c) whether the Government have bifurcated the NTPC into three organisations; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The Operation Evaluation Division of the World Bank in its Project Performance Audit Report, April 1992, has praised the efficiency and performance of NTPC in various areas such as institutional development, plant construction, cost containment, operating efficiency, etc.

(c) No, Sir.

(d) Does not arise.

Selection Procedure of Films by Doordarshan

4953. SHRI BALRAJ PASSI:
SHRIMATI BHAVNA
CHIKHLIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government have received representations that the films selected and telecast by Doordarshan often lack social and progressive themes and are devoid of cultural values;

(b) whether selected films from foreign countries were telecast by Doordarshan centres during January, 1992 to June 1992; and

(c) the criteria for selecting foreign films for telecast on Doordarshan?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) Reactions of the viewers to the films

telecast by Doordarshan are not alike. Complaints or suggestions from the viewers are received regularly by Doordarshan and these are duly taken into consideration for the betterment of the service.

(b) Yes, Sir.

(c) Following are the broad criteria for selection of films, including foreign films, for telecast on Doordarshan:

(a) International/National/State Awards won.

(b) Thematic value

(c) Cinematic value

(d) Entertainment value

(e) Suitability for Family viewing

(f) Year of production

(g) Extent to which the film has already been commercially exploited.

(h) Number of times the film has been shown on TV and from what Stations.

Foreign films of artistic/adult theme are also telecast in the Late Night Chunk.

[*Translation*]

Security Arrangements at IGIA

4954. SHRI YASHWANTRAO PATIL:
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there are several loopholes in the security arrangements at the Indira Gandhi International Airport;

(b) whether many people have violated

security rules due to these loopholes;

(c) if so, the number of such cases which came into notice during the last six months could have resulted in serious accidents; and

(d) the steps the Government propose to take in future to strengthen security arrangements?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). No, Sir.

(c) There has been one security lapse which could have jeopardised safe operation of the aircraft.

(d) Comprehensive security measures are already in force at IGI airport. These are constantly monitored to ensure their effectiveness.

[English]

IBRD Loan for NPTC

4955. SHRI S. B. THORAT:
SHRI SANAT KUMAR
MANDAL:
SHRI HARI KISHORE SINGH:

Will the Minister of POWER be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in the Economic Times dated June 15, 1992 regarding the IBRD loan for NPTC;

(b) if so, the reaction of the Government thereto;

(c) whether the Government have conveyed their views to IBRD authorities; and

(d) if so, the response of IBRD in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d). Yes, Sir; the attention of the Government has been drawn to the news item appearing in the Economic Times dated 15.6.1992 regarding the IBRD loan for NPTC.

The main issue discussed in the news item is early transfer of Regional Load Despatch Centres (RLDCs) from Central Electricity Authority to National Power Transmission Corporation Ltd. The transfer of the existing Regional Load Despatch Centres is proposed to be considered during second phase.

Indira Gandhi Rashtriya Uran Academy

4956. SHRI SOMJIBHAI DAMOR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether aircraft of Indira Gandhi Rashtriya Uran Academy are being used for personal purpose;

(b) if so, the details thereof, including the flight hours logged;

(c) whether the Academy has been reimbursed the expenditure incurred on this account;

(d) if not, the reasons therefor; and

(e) the steps proposed to be taken to prevent the recurrence of such practice in future?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.